

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/1996/1489/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Prasanta Buragohain,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the 16th March, 2018.

Sub:- **Restricted Holiday.**

Ref:- Your e-mail dated 12.03.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holidays on 29.03.2018 and 31.03.2018 along with station leave permission w.e.f. the evening of 28.03.2018 till the morning of 02.04.2018 has been granted/~~rejected~~.

Yours faithfully,

[Signature] 16/3/18

JOINT REGISTRAR (VIGILANCE)

[Signature]
13/03/18